

ister this camp is located in our territory. So, if any supplies have been dropped, they have been dropped in our territory. But, unfortunately the enemy has availed of it. Have they returned our supplies or have they used it?

Shri Jawaharlal Nehru: In their first message they offered to return the supplies. But we did not think it worth-while to take the trouble to take it back. Probably, they were some perishable food articles. They would not have lasted very long. It appears, as is stated here, that a patrol of theirs moving about put up a tent somewhere and our aircraft which drifted a little thought it was our tent and threw overboard the supplies.

Shri Tyagi: But the territory is ours.

Shri Jawaharlal Nehru: The whole territory is ours obviously. The territory occupied by them is also ours.

श्री सुशवक्त राय : मैं जानना चाहता हूँ कि १ जनवरी १९६२ से कितने एयर-बायोलेशंज हुए हैं जिन के लिए प्रोटेस्ट नोट भेजे गए हैं ?

श्री जवाहरलाल नेहरू : बिना दरियाफ्त किए मैं इसका जवाब नहीं दे सकता हूँ । माननीय सदस्य किस जगह के बारे में कह रहे हैं, लद्दाख के बारे में कह रहे हैं या किसी और जगह के बारे में ?

श्री सुशवक्त राय : लद्दाख को शामिल करके हिन्दुस्तान के ऊपर जितने एयर-बायोलेशंज हुए हैं उनके बारे में मैं पूछ रहा हूँ ।

श्री जवाहरलाल नेहरू : मुझे नहीं मालूम कि लद्दाख में कोई भी हुआ है या नहीं ।

Shri P. G. Deb: When there is air violation by China, may I know why this important news is not made known to the public in the interest of the country?

Mr. Speaker: The hon. Member says that they must go to the press for immediate publication.

Shri Jawaharlal Nehru: Which violation does the hon. Member refer to—air violation?

First of all, when there is a report made of some kind of air violation, it is checked. It takes some time to check it. Sometimes it is not quite clear whether there was a violation or not. After checking we find it out. After that it is normally stated in the House or in the public, wherever it may be. For instance, there was a case not in Ladakh but elsewhere. For about one minute a plane passed by very high up. It was not quite clear whose plane it was. Fast-moving planes cannot, even without any intention to violate, exactly keep to a frontier. There is no frontier in the air. One can only guess where it is. When you see a plane somewhere from the ground it may be some five miles away from the frontier; yet it would appear to be over your head. That is what has happened in the case of so-called violations complained of by China. Our planes have been up there and according to our report have not crossed into Chinese territory. But it may have appeared to them that they did. So, we have to make sure and then give publicity to the fact.

Industrial Training Institutes

*67. **Dr. Samantsinhar:** Will the Minister of Labour and Employment be pleased to state:

(a) the number of Industrial Training Institutes to be established in Orissa during the Third Plan and at which places;

(b) whether any such institutes would be established at the Panchayat Samity level; and

(c) if so, what would be their pattern of finance and administration?

The Deputy Minister of Planning and Labour and Employment (Shri L. N. Mishra): (a) Three.

Proposals of the State Government have not been received.

(b) No.

(c) Does not arise.

Kashmir Issue before the Security Council

*68. **Shri Balraj Madhok:** Will the Prime Minister be pleased to state:

(a) when the Kashmir question is likely to be taken up by the U.N. Security Council;

(b) who has been deputed to present the Indian case before the Security Council; and

(c) whether Bakshi Ghulam Mohammed is being sent to the U.N. as a member of the Indian Delegation?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon): (a) No date has been fixed for a meeting of the Security Council yet.

(b) and (c). These are matters which will be considered if and when the Security Council decides to meet.

Shri Hem Barua: May I know whether the news item that is served by PTI from Karachi on the 14th that China has agreed to the Pakistan proposal to negotiate over the territory between Sinkiang and Pakistan-occupied Kashmir has come to the notice of the Government of India and, if so, whether this particular point would also be discussed when Kashmir is discussed in the Security Council?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): I have not seen it. Further, it does not arise out of this question.

Shri Hem Barua: It is a very important matter. In this morning's paper there is a news item that China has agreed to Pakistan's proposal to negotiate over that area, the demarcation of the boundary between Sinkiang and Pakistan-held Kashmir. This is a very important issue. May I

know whether this would also be included in the agenda for discussion when the Kashmir issue is discussed in the U.N.O.?

Shri Jawaharlal Nehru: The importance of the point raised by the hon. Member is not doubted. But, first of all, I do not know anything about it. Secondly, it does not arise out of this question.

Shri Tyagi: May I ask one relevant question? Last time when the award was given, Pakistan was required to remove its armed forces from the occupied area of Kashmir. May I know whether they have made any progress in this regard? Have they removed their armed forces from that area?

Shri Jawaharlal Nehru: No, Sir, they have not removed them.

Shri Hem Barua: May I know whether Pakistan and China are competent enough to discuss about that part of Kashmir when we claim sovereignty over the entire Jammu and Kashmir?

Shri Jawaharlal Nehru: If the hon. Member has carefully considered the various documents that we have placed before the House, this question was raised. We do not consider them competent. We made that quite clear.

तिब्बत में पकड़े गए भारतीय राष्ट्रजन

* ६९. श्री भक्त वर्शन : क्या प्रधान मंत्री ६ दिसम्बर, १९६१ के तारांकित प्रश्न संख्या ६३८-क के उत्तर के संबंध में यह बताने की कृपा करेंगे कि तिब्बत में चीनी अधिकारियों द्वारा पकड़े गए भारतीय राष्ट्रजनों अथवा भारतीय संरक्षणधीन व्यक्तियों को छड़ाने के लिए किए गए प्रयत्नों का क्या परिणाम निकला है ?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon): There has been no change from the position stated in our reply to Starred Question No. 638-A.